



Government of Jammu and Kashmir
Labour & Employment Department
Civil Secretariat, Srinagar

Notification

Srinagar, the 26th July, 2018

SRO **326** In exercise of the powers conferred by Sub-section (3) of section 1 of the Jammu and Kashmir Shops and Establishments Act, 1966 (XXXIX of 1966), the Government of Jammu and Kashmir hereby appoint 1st March, 2018 as the date on which the said Act shall come into force in the areas specified below:

Jammu Division:	
Districts	Area
Jammu	<p>Area from Bye Pass Nagrota to Sainik School Nagrota and establishments located on both sides of highway from Nagrota to Bantalab</p> <p>Mirpur, Pallanwala, Naryana, Soul, Paharuwala, Kalith and Salianwali including shops that are located both sides of highway.</p> <p>Salehar, Chakrohi, Rethana Morh Chatha to R.S. Pura both sides of highway,</p> <p>Bajalta, Jajjarkotli, Dansal, Nagrota to Jajjarkotli & Establishments falling on both sides of highway from Bandu rakh road Kunjwani to Makhanpur road. Area of Manwal town falling within the jurisdiction of Jammu District.</p> <p>Akhnoor to new bridge Akhnoor, main road Akhnoor to Jourian, Pallanwalla, Singal, Sohal, Kaleeth, Salanwala, Paroli, Poonch road upto Tanda, Chowki Chora</p> <p>Ghow Manhasain, Shama Chak, Kana Chak, Mishriwala, Bathindi, Raipur (Satwari), Gadi Garh, Kot Bhalwal to Ambgarota Shops & Establishments falling on both sides of road from Ambgrota to Akhnoor Town.</p>
Samba	<p>Jatwal (Sandhbari) to Samba and surroundings areas.</p> <p>Supwal and Barian, Swankha more to Thandi Khu, Jakh town and Surrounding areas. Riya more, Tarore to Patli More, Sarore Adda, Sarore Adda to Bari Barhmana</p>
Ramban	<p>Nashri, Peera, Chanderkote, Dharmound, Karool, Seri, Almorre, Khari, Ramsoo, Ukheral, Magerlpte. Achlana, Kaskoot, Gund Kharpora, Batni, Tanger, Senabati, Battery Chasma, Safa Pani to Shaitani Nallah on both sides of National Highway.</p>

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Udhampur	Majalta Town, Panchari, Jakhani to Chenani on both sides of national Highway, Jib more to Thathi, Rembal to Tikri, Flata Tikri Chaas, Jaganoo Morh to Jangoo, Gordi.
Kathua	Nagrota Gujroo, Mahanpur.
Reasi	Bhambla and Pouni Towns
Rajouri	Rajouri Town: Thandi Kassi, Murad Pur, Palma, Badoon, Darhali Morh, Dhannii Dhar, Lamberi, Soit, Manjakote, Shadra Shareef
Poonch	Loran, Wawjian, Challas, Khabatter, Kheri Jarmara, Buffliaz, Lassana, Ari, Jugal, Mankote, Gursai nalla.
Doda	Assar, Ramgarh, Baggar, Jathi, Malhori, Khehani on NHIB both sides of Batote-Kishtwar NHIB road. Goha, Sarak (Marmat) and Hambal Pranno, Malnai (Berrary), Bhalla, Malothi, Seri, Meota, Dradhoo, Marnoo, Jursari, Amiranagar, Sarna, Gatha, Udrana, Kotli, Chanote, Chakka, Upper and Lower Dabdum Sungli, Saringal, Bhalra, Ghatimore and Chinta. Kastigarh, Bhagwah, Bijarni, Dessa, Shat, Mohalla, Gunda, Bagla-Bharth, Donadi, Kahra, Bathri, Gandoh (Bhalessa), Kilhotran, Gawari, Jangalwar, Phagsoo, Thallela, Bhella, Puneja, Chiralla
Kishtwar	Kuleed, Zalna, Wasar, Beerwar, Padyarna, Galhar, Sangrambata, Matta Sarkot, Hatta, Pochal, Palmar, Shalimar, Sarthal, Kandni, Hasti, Drabshalla, Dunadi Cheerhar, Binoon, Nali, Bunjwah, Patnazi, Kither, Gulabgarh, Atholi, Patharnaki, Mugal Maidan, Dedpeth, Chatroo, Chingam, Passarkot, Dachhan, Nowpachi, Marwah, Inshan, Aftee.
Kashmir Division:	
Districts	Area
Srinagar	Full District (within the territorial jurisdiction of District Srinagar)
Ganderbal	All areas within the Muncipal limits of Ganderbal. Youngoora, Repora, Khurhama, Dab, Chinduna, Fatehpora, Waliwar Dursuma, Wasan, Tullamulla, Theeru, Lar, Watlar, Wakura, Manasbal, Margund, Gund, Kullan, Gangangeer.
Kupwara	Diver, Khurhama, Kuligam, Zachaldare, Supernaghama, Guzriyal, Meelyal, Harae, Harre, Laderwan, Panzgam, Kralgund, Kalaroos, Machil Schoolara, Keran, Hanga, Qalamachakala, Wadipora, Qalambad, Askhnpora, Shani, Langate, Aloosa, Tarathpora.
Shopian	Tukroo, Keegam, Pinjoura, Hurpora, Aharbal.
Baramulla	Ladoora Rafiab, Hadipora, Rafiab, Janbazpora Barammulla, Palhallan Pattan, Gutiyar Fetehpora, Kanispora, Fatehgarh, Chandoosa, Salamabad Uri, Gingal Uri, Mohara, Nowshera Uri, Trikanjan, Bijhama, Gant Mullah, Reggan, Nowpora, Dangerpora, Duroo Sopra, Shiva Sopore, Warpora Sopore, Achabal Raiabad, Doabgah Rafiab, Lalad, Amargarh, Hygam, Mamray Pattan, Haritrath Singhpora, Khadniyar, Drangbal, Tujar Sharief, Bomai Sopore, Dobiwan Tangmarg, Haniwira.
Anantnag	Wanpoh, Mir bazaar, Sangam, Sirgofwara, Dialgam, Vailoo, Shangus.

Bandipora	Shahgund Hajin, Naninara Sumbal, Ajas, Arin, Chattibandy, Onagam, Quil, Nadihal, Dawar Gurez.
Budgam	Chattergam Khanda, Bhogam, Gundpora, Watherhail, Watherhad.
Kulgam	Devsar, Showgam, Mohmadpora, Budgam, Ashmuji, Mir Bazar.
Pulwama	Hall, Arihal, Galander Pampora, Tahab, Lassipora, Shadimarg, Rahmoo, Muran, Kiol, Pinglina, Lajoora, Malangpora, Satoora Tral, Aripal Tral, Rathsun Tral.
Leh	Kharu, Nubra, Khaltsi
Kargil	Zanskar Sub Div. Sankoo and Taisura, Shargole & Shakar Chicktan

By order of the Government of Jammu and Kashmir.

Sd/-
(Shailendra Kumar), IAS
Principal Secretary to the Government,

No.L&E/Lab/54/2014

Dated - **26**-07-2018

Copy to the -

1. Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, New Delhi-110001.
2. Principal Secretary to the Governor, J&K.
3. All Administrative Secretaries.
4. Divisional Commissioner, Jammu/Kashmir.
5. Secretary, Legislative Assembly/Council.
6. All Heads of Departments
7. Director Information, J&K, Srinagar with the request to publish the notification in leading english dailies one each from Jammu/Kashmir.
8. All Deputy Commissioners/District Development Commissioners.
9. General Manager, Government Press, Srinagar for its publication in the next issue of the Government Gazette.
10. Private Secretary to Advisor (K) to Governor, J&K.
11. Private Secretary to Commissioner/Secretary to the Government, Labour and Employment Department.
12. SRO file (w 2.s c)
13. Stock file



(Dr. Ifan Ali Khan)KAS

Under Secretary to the Government

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